

## RAJYA SABHA

*Thursday, the 6<sup>th</sup> April, 2023 / 16 Chaitra, 1945 (Saka)*

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...

#### **Notifications of the Ministry of Personnel, Public Grievances and Pensions**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table:-

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (1) G.S.R. 929 (E), dated the 30<sup>th</sup> December, 2022, publishing the Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2022.
- (2) G.S.R. 930 (E), dated the 30<sup>th</sup> December, 2022, publishing the Indian Administrative Service (Pay) Fourth Amendment Rules, 2022.
- (3) G.S.R. 96 (E), dated the 14<sup>th</sup> February, 2023, amending the Schedule to the Notification No. G.S.R. 35 (E), dated the 21<sup>st</sup> January, 2022, by substituting certain entries, as mentioned therein, in that Notification.
- (4) G.S.R. 97 (E), dated the 14<sup>th</sup> February, 2023, amending the Schedule II to the Notification No. G.S.R. 36 (E), dated the 21<sup>st</sup> January, 2022, by substituting certain entries, as mentioned therein, in that Notification.
- (5) G.S.R. 98 (E), dated the 14<sup>th</sup> February, 2023, publishing the Indian Administrative Service (Pay) Amendment Rules, 2023.
- (6) G.S.R. 99 (E), dated the 14<sup>th</sup> February, 2023, publishing the Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2023.
- (7) G.S.R. 133 (E), dated the 24<sup>th</sup> February, 2023, publishing the Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2023.

- (8) G.S.R. 134 (E), dated the 24<sup>th</sup> February, 2023, publishing the Indian Police Service (Pay) Amendment Rules, 2023.

[Placed in Library. For (1) to (8) *See* No. L.T. 9392/17/23]

- (9) G.S.R. 177 (E), dated the 13<sup>th</sup> March, 2023, publishing the Indian Police Service (Probation) Amendment Rules, 2023

[Placed in Library. *See* No. L.T. 9443/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 92 (E), dated the 13<sup>th</sup> February, 2023, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2023, under clause (5) of Article 320 of the Constitution of India.

[Placed in Library. *See* No. L.T. 9444/17/23]

### **Notifications of the Ministry of Environment, Forest and Climate Change**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS ( SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Ashwini Kumar Choubey, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under sub-section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with Delay Statement:—

- (1) S.O. 4027 (E), dated the 14<sup>th</sup> December, 2016, notifying a certain area of Bandhavgarh National Park and Panpatha Wildlife Sanctuary, in the State of Madhya Pradesh, as Eco-sensitive Zone.
- (2) S.O. 4031 (E), dated the 14<sup>th</sup> December, 2016, notifying a certain area around the boundary of the Ghatigaon Hukna Wildlife Sanctuary, in the State of Madhya Pradesh, as Ghatigaon Hukna Wildlife Sanctuary Eco-sensitive Zone.
- (3) S.O. 4029 (E), dated the 14<sup>th</sup> December, 2016, notifying a certain area around the boundary of Gandhi Sagar Wildlife Sanctuary, in the State of Madhya Pradesh, as the Gandhi Sagar Wildlife Sanctuary Eco-sensitive Zone.
- (4) S.O. 2538 (E), dated the 9<sup>th</sup> August, 2017, notifying a certain area from the boundary of Core Critical Tiger Habitat of the Satpura Tiger Reserve, in the